

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-101**  
IB-487(ND)2020

**IN THE MATTER OF:**

Solenis Chemicals India Pvt Ltd

**Vs**

Schon Ultrawares Pvt Ltd

....Applicant

....Respondent

**SECTION**

U /s. 9 of (IBC)

Order delivered on 13.02.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed by the next date of hearing. List the case on **11.03.2020**. In the meantime, Ld. Counsel for the petitioner is directed to comply with

Section 9 (3)(c).

sd/-

(K.K. VOHRA)  
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

(Rakhi)